

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **28.03.2023** (TUESDAY)
CHENNAI BENCH (VIRTUAL MODE)
10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file IA No. 286/2023 For Stay IA No. 285/2023	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao & Anr.	Mr. Krishna Ravindran	M/s NVS & Associates For Caveator
2	Comp App (AT) (CH) (Ins) No. 80/2023 For Condone Delay IA No. 291/2023 For Exemption IA No. 290/2023	Cotton Corporation of India Limited Vs G. Gunasekaran	Mr. Anirudh Krishnan	
3	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Additional docs IA No. 295/2023	Phoenix Arc Private Limited Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr.	Mr. K Manivannan	Mr. Anant Merathia
5	Comp App (AT) (CH) (Ins) No. 425/2022	Hemant & Co. Vs Rasi Travels and Cargo Pvt Ltd	Mr. Pawan Jhabakh	Mr. Chandramouli Prabhakar

6	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd	Mr. R Subramanian	M/s Shivakumar & Suresh
7	Comp App (AT) (CH) No.24/2022 For Stay IA No. 242/2022	Vishnukant Gupta Vs RBG Financial Services Pvt Ltd & 6 Ors	Mr. Arun C Mohan	Mr. Sukumar Nainan Oommen R1, R4, R5 R6 Mr. Sherry Samuel Oommen R2 & R7
8	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	Mr. D Srinivasa Rao R2 Party in Person
9	Comp App (AT) (CH) (Ins) No. 199/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
10	Comp App (AT) (CH) (Ins) No.200/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
11	Comp App (AT) (CH) (Ins) No.201/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
12	Comp App (AT) (CH) (Ins) No.202/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
13	Comp App (AT) (CH) (Ins) No.203/2022	Bank of India Vs Pavan Kankani and Anr	Mr. R. Umasuthan Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
14	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai

15	Comp App (AT) (CH) (Ins) No. 275/2022 Leave to file IA No. 588/2022 For Exemption IA No. 589/2022 For Stay IA No. 587/2022	Wind Construction Limited Vs Regen Powertech Private Ltd & 2 Ors	Ms. Abitha Banu	Mr. B Thilak Narayanan- R1 & R2 Ms. B Shanmitha- R3
16	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Ms. CS Shikha Rai M/s Dikshit Bhattacharjee

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	TA (AT) No. 27/2022 (CA (AT) No. 46/2019)	Neurosynaptic Communications Pvt. Ltd. & 2 Ors Vs The Registrar of Companies, Bangalore	Mr. CS Gurminder Dhami, PCS	
18	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank Vs Royal Splendour Developers Pvt.Ltd & 2 Ors	Mr. Lzafer Ahmed BF	Mr. S. Sathiyarayanan - R1 Mr. KV Jagdishvaran- R2
19	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) To Implead IA No. 532/2022 For Directions IA No. 734/2022 To Intervene IA No. 82 & 145/2023 For Directions IA No. 83/2023 IA No. 84/2023 Adv. Hg. IA No. 90/2023 For Directions IA No. 144/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran R2

20	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors WITH	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran R2 Mr. Sudhanshu Prakash- R3
21	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors	Mr. T Ravichandran	Mr. Mahesh Thakur
22	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	Indusind Bank limited Vs IVRCL Ltd. & Anr	M/s Ramalingam & Associates	Mr. Nityavendhan K
23	Comp App (AT) (CH) (Ins) No. 128/2021 To Implead IA No. 302/2021 Urgent Hearing IA No. 221/2023	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd. & Anr WITH	Mr. R. Subramanian	Ms.Abitha Banu- R1 Mr. R. Sugumaran- R2
24	Comp App (AT) (CH) (Ins) No. 129/2021 For Stay IA No 230/2021 To Implead IA No.301/2021 & 427/2021 For Urgent Hearing IA No. 222/2023	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd. & Anr WITH	Mr. R. Subramanian	Ms. Abitha Banu- R1 Mr. R. Sugumaran- R2
25	Comp App (AT) (CH) (Ins) No. 130/2021 Additional docs. IA No. 429/2021 For Urgent Hearing IA No. 223/2023	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd & Anr WITH	Mr. R. Subramanian	Ms.Abitha Banu- R1 Mr. R. Sugumaran- R2
26	Comp App (AT) (CH) (Ins) No.131/2021 To Implead IA No. 299/2021 For Aditonal docs. IA No.300 & 326/2021 For Direction IA No. 428/2021	V Nagarajan Resolution Professional Vs Asset Reconstruction Company (India) Ltd. & Anr	Mr. Srinath Sridevan	Ms.Abitha Banu- R1 Mr. R. Sugumaran- R2

	Leave to file IA No. 505/2022 Urgent Hearing IA No. 997/2022, 70/2023 & 220/2023			
27	Comp. App (AT) (CH) (Ins) No. 284/2021	NCC Infrastructure Holdings Ltd (NCCIHL) Vs TAQA India Power Ventures Ltd	Ms.Hema Srinivasan	Mr.P Giridharan
28	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd	Mr. Ashutosh Kumar Mishra	Mr. BS Theerthesh
29	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs. Thiru Adooran Sugars Ltd. WITH	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
30	Comp App (AT) (CH) No.44/2022 For Directions IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs. Mr. Ramakrishnan Sadasivan	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
31	Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022	Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. WITH	Mr. Sri Ram Venkatavaradan	Mr. AR Ramanathan-R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran-R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar-R10
32	Comp App (AT) (CH) No.79/2022 Additional docs IA No.728/2022 For Stay IA No. 729/2022	M/s. Tamilnadu Jai Bharath Mills Ltd Vs Sri Ramalinga Mills Pvt Ltd & 9 Ors. WITH	Mr. N.P. Vijaykumar	Mr. Gowtham Kumar-R2-R5 Mr. C Vigneswaran-R6 Ms. Priyadarshini Natarajan- R7 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
33	Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022	G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors	Ms. Priyadarshini Natarajan	Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6

		WITH		Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan- R9 Mr. S.Sriraman- R10
34	Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Interim Relief IA No. 98/2023 For Directions IA No. 179, 180 & 298/2023	D Kothai Vs D Senthil Kumar & 9 Ors. WITH	Mr. C Vigneswaran	Mr. S.Sriraman- R1 Mr. Gowtham Kumar R2, R3, R5 & R6 Mr. N.P. Vijaykumar R7 Mr. Sri Ram Venkatavaradan- R8 Ms. Priyadarshini Natarajan- R9
35	Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Interim Relief IA No. 99/2023	T R Dhinakaran & 3 Ors. Vs D Senthil Kumar & 6 Ors	Mr. K Gowtham Kumar	Mr. S.Sriraman- R1 Mr. Thriyambak J Kannan- R2 Mr. C Vigneswaran R3 Ms. Priyadarshini Natarajan- R4 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan- R7
36	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd	Mr. R Parthasarathy	Mr. Udian Sharma
37	Comp App (AT) (CH) (Ins) No.207/2022 For Stay IA No. 454/2022	Mr.Chinna Rao & 3 Ors Vs. Venkata Sivakumar & 6 Ors	Mr. Keerthikiran Murali	Mr. Venkata Sivakumar Mr. J Manivannan

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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